

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCHKOLKATA

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C.P.C./350/2/2021

Arising out of OA. 350/1357/2019 DATE OF ORDER : 23.03.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Nandita Chatterjee, Administrative Member

ARIJIT MEDDA

VS

MANOJ JOSHI & ORS.



For the Applicant : MR. B. DAS
For the Respondents : NONE

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Learned counsel for applicant submits that in compliance of CAT order dated 13.02.2020 passed in O.A. 1357/2019, a reasoned and speaking order has been passed by the Sr. Personnel Officer/T & Engg. O/o Principal Chief Personnel Officer and a copy of the same has been received by the applicant. Therefore, the applicant wants to withdraw the instant CPC.

Since compliance of order of this Tribunal has been done therefore, the CPC is dropped and notices are discharged.


(Nandita Chatterjee)
Member (A)

mks


(Bidisha Banerjee)
Member (J)